

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:764

ANSWERED ON:25.11.2011

SETTING UP OF POWER PLANTS

Dashmunsi Deepa ;Dubey Shri Nishikant ;Ganpatrao Shri Jadhav Prataprao;Laguri Shri Yashbant Narayan Singh;Mishra Shri Mahabal ;Muttemwar Shri Vilas Baburao

Will the Minister of POWER be pleased to state:

- (a) whether the Government proposes to set up new power plants in the country;
- (b) if so, the details thereof, source-wise, sector-wise and State/UT-wise;
- (c) the number of Thermal Power Units sanctioned during the 11th Five Year Plan period, State-wise along with the capacity of each plant;
- (d) whether all the power plants have been set up and are in operation;
- (e) if so, the details thereof and if not, the reasons therefor; and
- (f) the corrective measures being taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

(a) to (f): As per the Electricity Act, 2003 techno-economic clearance of CEA is not required for thermal power projects. As such no thermal power project was accorded Techno – Economic clearance in 11th Plan period.

Sector-wise and State-wise details of thermal Power Projects totaling to 78545 MW and Hydro electric projects totaling to 15707 MW which are under construction in the country for likely commissioning during 11th Plan and beyond are given in the Annexure-I and Annexure-II, respectively.